NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/15/2016

NAME OF THE PETITIONER(S) : S.SHANKAR

NAME OF THE RESPONDENT(S) : CAPTAIN MEDIA PVT LTD + 21

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. D. PERUMBON SARANYAN

Advocute In Petitions H2.

ORDER

Shri D Peruman Saranyan, counsel for petitioners present and reported that the matter has almost been settled between the parties and sought time for reporting final outcome of the settlement talks and to file a memo for withdrawing the petition. Time extended at request. Put up on 22.03.2017 at 10.30 A.M.

> (K.Anantha Padmanabha Swamy) Member (Judicial)